## Statement

Details of 4 recent Awards of Industrial Tribural which are under examination by BCGL

Sr. No.	Ref.	No.				Relating to	Position
1	71/85			4	Blinneshwar Coke Works.	Bhuiya & 19 others of Bararee	The Co. has decided to challenge the award and proposes to seek Govt's permission.
2	204/86				Shri Upendr	a Singh of Koyla Bhawan	Do.
3	34/84				Shri Badal C Colliery	Chand Sarkar of Khas Khsund	Under examination.
4	119/86	ž	*	9	Shri Kedar Colliery.	Nath Kahar of Simlabahal	Do.

## Cotractwrs in Nirsa Kapasara coalfields

1426. SHRI SAMAR -MUKHERJEE: Will the Minister of ENERGY be pleased to state:

- (a) the names of the top contractors tn-gaged in the collieries of Nirsa Kapasara areas of Eastern Coalfield Limited;
  - (b) what is the amount paid to each of them during the last three years, yearwise;
- (c) wheber it is a fact that some of the contractors are raising (he coal mining charges in violation of the law; and

to Questions

(d) if so, what are the details thereof and what steps are being taken thereon?

THE MINISTER OF ENERGY AND THE MINISTER OF STEEL AND MINES (SHRI VASANT SATHE): (a) and (b) The information is as follows:—i

SI.	Nime of top								Amount paid in Lukhs		
No.	.Contractors								1984-85	1985-86	1986-87
1	K.S. Atwal & Co.		·			. *			93.66	187.45	318.55
2	Mercantial Constn.	100	100			6.7		4	118.96	177.60	149.47
3	Arvind Constr. Co.		ě				į.	÷	250-11	277.60	2214-73
4	Ravi Udyog .			•		,		٠٠,"	395.15	470.49	735.88
5	Guru Mehar Constr.			14	140	5 F			114.04	257.45	266.88
6	Eastern Mineral Trac	ting	Agenc	у.		ě		8	53.00	104.12	22.47
7	Khalsa Brothers .	8		Ğ.,					118.29	195.16	281.25
8	Jagdish Singh .	*		i.e.s			(*);	*:	X 500	9.15	9.22
9	Maghu Nhak .	•		$\boldsymbol{\varphi}_{(\mathbf{r})}$	181				6.19	9.63	16.29
10	Jagat Mahato .	9	1.34	*			4			7.83	٠., ٠.
11	Black Cnal Carriers	Serv	rice Co	Ltd.			*	e 3	37.19	34.50	35.15
12	Ayachi Bhar Vahak				6.		(2)		7.35	5.10	11.22
13	Victor Transport				κ.			3,0	8.83	13.70	24.43
14	Amurjit Singh and I	Brot	hers .	181	*		141		11. 19	16.00	11.03

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(c) and (d) Heavy Earth Moving Ma-, chineries have been taken on hire from some of the Contrators, notably those mentioned at serials 1 .to 7, as above, for removing small quarriable patches in small ptjcket where engagement of departmental equipments have not been found to be economically viable or operationally expedient Engagement of hired equipments does not appear to have been prohibited or construed violative of any law relating «« mining activities.

## Review petitions on drugs

- 1427. SHRIMATI RATAN KUMARI: Will the Minister of INDUSTRY be pleased to state:
- (a) whether it is a fact that a number of review petitions on drugs are pending in his Ministry since long;
- (b) what is the total number of review petitions pending indicating the date since when pending;
- (c) by when all the pending review petitions are likely to be disposed off;
- (d) whether it is also a fact that huge number of cases of unintended benefit are lying perSing for working out the amount since 1980; and
- (e) if so, what are the reasons and by when the claim in each case is likely to be finalised?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAI-CHANDRA SINGH): (a) and (b) Some of the review petitions filed by the companies could not be disposed of due io various reasons like court judgements, long process Involved in the scrutiny of claims made by the companies and Insistence of some of the companies on personal hearing and reconsideration even after disposal. Exact number of undisposed cases cannot be furnished as prices of several thousand formulations have heen fixed/revised.

(c) This is a continuing process.

(d) and (e) In some cases, the amount due to the Drugs Prices Equalisation Ac count is yet to be worked out. Effort! 'are being made to finalise such case\* expeditiously.

to Questions

## Price index of medicines

- 1428. SHRIMATI RATAN KUMARI: Will the Minister of INDUSTRY be plea- ' sed to state'
- (a) whether it is a fact that the increase in prices of medicines is the highest  $_0$ f  $^a$ H the commodities in the country;
- (b) whether it is also a fact that almost all the drags on which wholesale price index is based have become obsolete;
- (c) what are the names of drugs on which price index is based, indicating the has© year;
- (d) what was the consumption of those drugs,  $i_n$  value and sales turn over and of formulations based on these drugs during the last three years, year-wise indicating the percentage this beare to the total consumpion of drugs and formulations and their sales turn over in the country;
- (e) which new drugs have taken theii place; and
- (f) what steps have bee taken to ensure that drug prices correctly reflect the wholesale price index?
- THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAI-, CHANDRA SINGH): (a) No Sir. There is no evidence to suggest that the price increase in the case of medicines is higher than that in the case of all other commodities.
- (b), (e) and (f) The wholesale price index is already under review. While revising the basket, production/consumption pattern of all "drugs would be kept in view.
- (c) Names of 12 bulk drugs prices of which are reflected in the wholesale price